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**NATIONAL COMPANY <sup>28</sup>LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.201/ BB/2017	-	For compliance of office objections raised by Registry	252(3)	Kanoe Softwares Ltd. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Rakesh H.M  
9986150044

petitioner  
Kanoe Softwares Ltd

H.M.C. K. S. S. L  
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**ORDER**

PCS for Petitioner is present. He reported he has complied the additional information called for by the Registry. Issue notice to ROC, Karnataka. Registry to prepare notice. PCS to collect the notice from the Registry and serve on the ROC, Karnataka and file proof of service. List it on 02.02.2018.

  
Member (T)

  
Member (J)